

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2265

ANSWERED ON:14.12.2004

DISRESPECT TO NATIONAL FLAG

Budholiya Shri Rajnarayan;Chavan Shri Harischandra Deoram;Rijiju Shri Kiren

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government is aware of the incidents that during a fashion show organized by the National Institute of Fashion Design (NIFD) at Ritambhra Resort in the green belt of Alwar (Rajasthan) a model had wrapped herself with the tricolour on the ramp and she also waved the national flag several times;

(b) if so, the details and the action taken by the Government against N.I.F.D. and said model;

(c) the action taken by the Government to check the insult being shown toward the national flag; and

(d) the scheme of the Government to ensure adherence to the rules made in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a)&(b): Yes Sir, An FIR No.373/04 has been registered at Alwar on 2.11.2004 by the Government of Rajasthan under Section 2 of Prevention of Insults to National Honours Act, 1971.

(c)&(d): To prevent such incidents the provisions of the Flag Code of India, 2002 are advertised in all the languages included in the 8th Schedule of the Constitution in newspapers on the eve of each Republic Day and Independence Day. Advisories have also been sent to State Governments.